

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, HON'BLE MEMBER (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 11.07.2024 AT 10:30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA (IBC)/1302/2024 in CP/IB/11/2021
NAME OF THE COMPANY	Kondapalli Surekha Uday & Sagar Infra Rail International Ltd
NAME OF THE PETITIONER(S)	Stressed assets Management Branch - II
NAME OF THE RESPONDENT(S)	Kondapalli Surekha Uday & Sagar Infra Rail International Ltd
UNDER SECTION	95 of IBC

ORDER

IA (IBC)/1302/2024

Present: Ld. Counsel Ms. Khusi Singh O/o. Mr. GP Yash Vardhan for the Applicant.

Ld. Counsel Mr. G. Bhupesh for the Respondent/Personal Guarantor.

Ld. Counsel Mr. G. Bhupesh has taken service on behalf of the Personal Guarantor/Respondent. Let vakalath and counter be filed by the next date of hearing. **Matter is adjourned to 24.09.2024.**

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)